

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.03.2025

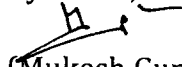
ORDER NO. 54 of 2025

Hon'ble President is pleased to partially modify the roster order no. 42 of 2025 for **CESTAT, New Delhi** from **17.03.2025** to **21.03.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 17.03.2025 to 21.03.2025	Mr. S. S. Garg, Hon'ble Member (Judicial) Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: ST/51776/2015 M/s. Osna Electronics Pvt. Ltd. vs. CST, Delhi

Note:

1. Service Tax Division Bench matters and Single Member Bench matters will be heard by the respective regular Benches after the hearing of Larger Bench.
2. From 17.03.2025 to 21.03.2025, Mr. S. S. Garg, Hon'ble Member (Judicial) will sit in the Single Member Bench after the hearing of Larger Bench matter is over.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/New Delhi/P.A. to Registrar/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar